

C. A. T. Bench, JAIPUR

Date of Order

Orders

5/11/93

Mr. S. K. Jain - Counsel for petitioner.
Mr. B. L. Meena, CIA, Deptt. representative
on behalf of the respondent.

Heard.

The learned Counsel for the
petitioner states that the petitioner
has already been substituted as a
legal representative of the
deceased Hafizullah Khan.

We are satisfied with the
grounds stated in this petition
and therefore, the O.A. No.

850/89 is restored to its
original position. O.A. may

be listed for direction
on 6/1/94.

M.P. stands dismissed of
accordingly.

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Jud.)

copy sent + the app
and a copy to (M. Bh.)
and to 3267 to 3268

2/11

10-11-93

cf